GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 106

TO BE ANSWERED ON THE 2ND FEBRUARY, 2021/ MAGHA 13, 1942 (SAKA)

DEATH OF FARMERS DURING PROTESTS

106. ADV. ADOOR PRAKASH: SHRI V.K.SREEKANDAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that many farmers have lost their lives during the farmers' agitation;
- (b) if so, the number of farmers who lost their lives during the agitation;
- (c) whether the Government has provided any compensation to the victim's family;
- (d) whether the Government has any evidence regarding infiltration of terrorist outfits in the agitation; and
- (e) if so, the details thereof and the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): 'Police' and 'Public Order' are State subjects as per Seventh Schedule to the Constitution of India. The responsibilities of maintaining law and order, including investigation, registration / prosecution of crimes, conviction of accused, protection of life and property etc. rests primarily with the respective State Governments. Central Government keeps a constant watch on activities of individuals and organisations having bearing on national security and public order through its security and law enforcement agencies. Requisite action is taken as per law, whenever necessary.
